

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:704

ANSWERED ON:28.07.2006

HOUSES FOR WEAKER SECTIONS

Mahato Shri Sunil Kumar;Shaheen Shri Abdul Rashid

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has issued any directions to State Governments to reserve 20-25 per cent of land in metro cities for accommodation of people belonging to economically weaker sections so that houses may be constructed on this reserved land for them;

(b) if so the details thereof and the reaction of the State Governments thereto;

(c) whether the Government proposes to bring any legislation in this regard; and

(d) if so, the time by which it is likely to be brought?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): No, Sir. However, under the sub-mission 'Basic Services to the Urban Poor (BSUP)' under the Jawaharlal Nehru National Urban Renewal Mission launched on 3.12.2005, it has been provided under the optional reforms, to be carried out by the State Governments/Urban Local Bodies, that at least 20-25% of developed land in all housing projects (both Public and Private Agencies) be earmarked for Economically Weaker Section/ Low Income Group category with a system of cross subsidization.

(c): No, Sir.

(d): Does not arise.